

MERCE AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that as many as 180 Indian Joint Ventures have not been implemented; and

(b) if so, the reasons therefor?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES & STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (c) The total posals approved by Government for setting up Indian Joint Ventures Abroad 179 Joint Venture Projects are reported to have not been implemented. The reasons attributable for such failures *inter-alia* include underestimation and lack of awareness of the problems in respect of raising of finances, marketing of goods produced and management arrangements etc. Inadequacy of pre-investment survey, project reports and firm collaboration arrangements as also certain factors over which the Indian promoters had no control such as changes in the political and economic conditions in the host countries, non-extension of tariff protection and changes in the investment policies have also contributed to the non-implementation of some projects.

Insufficient Facilities at Most Airports

2228. **SHRI EDUARDO FALEIRO:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the facilities available at most airports in the country are insufficient in view of increasing traffic; and

(b) if so, what steps do Government contemplate to improve this state of affairs?

THE MINISTER OF TOURISM AND CIVIL AVIATION & LABOUR (SHRI J. B. PATNAIK): (a) and (b) The improvement of the facilities at the aerodromes is a continuous process and is constantly re-

viewed keeping in view the increasing air traffic, the operational requirements, priorities and the availability of the resources. Schemes for improvement in runway complexes, terminal facilities, communication, radio and radar aids, landing aids and safety services to suit the operations with the Airbus and Boeing 737 aircraft planned by Indian Airlines have already been taken up or are proposed to be undertaken at some aerodromes in the current Five Year Plan (1978-83).

Distribution of essential commodities through fair price shops in West Bengal

2229. **SHRI MUKUNDA MANDAL:**
SHRI HANNAN MOLLAH:

Will the Minister of COMMERCE AND CIVIL SUPPLIES be pleased to state:

(a) whether Government of West Bengal proposed to the previous Government for the distribution of some essential commodities through fair price shops;

(b) if so, the fact thereof;

(c) whether the present Government propose to accept the proposal of the West Bengal Government;

(d) if so, when it will be implemented; and

(e) if not, the reasons therefor?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES & STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (c) The Chief Minister of West Bengal *vide* his letter dated 6th June, 1979, to the then Commerce Minister, regarding distribution of the various existing commodities like wheat, rice, controlled cloth edible oil etc. had *inter alia* suggested that sugar should also be brought under the Public Distribution System as before. The dual price policy was brought into operation by the previous Government from 17th December, 1979 and the same policy is being continued by the present Government.

(d) & (e) Does not arise.